

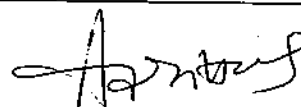
FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF TED TRAVEL & EXPERIENCES
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	Ted Travel & Experiences Private Limited
2.	Date of Incorporation of Corporate Debtor	18/11/2015
3.	Authority under Which Corporate Debtor Is Incorporated / Registered	Registrar of Companies-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. Of Corporate Debtor	U63090DL2015PTC352724
5.	Address of the Registered Office and Principal Office (If Any) Of Corporate Debtor	House No 2117, Blk-A Jain Nagar Village Karala, City Delhi Delhi North West DL 110081 IN
6.	Insolvency Commencement Date In Respect Of Corporate Debtor	19 th March, 2021 (NCLT order received on 22 nd March 2021)
7.	Estimated Date of Closure of Insolvency Resolution Process	15 th September, 2021
8.	Name and Registration Number of the Insolvency Professional Acting as Interim Resolution Professional	Anil Kumar Mittal Regn No. IBBI//IPA-003/IP-N00305/2020-2021/13289
9.	Address and E-Mail of the Interim Resolution Professional as Registered With the Board	House No. 212/2, Street No. 4, Padam Nagar, Kishan Ganj, Near Hindi Academy Padam Nagar, North, National Capital Territory of Delhi-110007 Email Id: fcs.akmittal@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	1203, Vijaya Building, 17, Barakhamba Road, Connaught Place, New Delhi-110001 Email Id: ip.tedtravel@gmail.com
11.	Last date for submission of claims	2 nd April, 2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA

ANIL KUMAR MITTAL
Insolvency Professional
IBBI/PA-003/N-00305/2020-2021/13289



14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant forms can be downloaded from:- Weblink: https://www.ibbi.gov.in/home/downloads (b) NA
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process (CIRP) of the Ted Travel & Experiences Private Limited on 19-03-2021. The order was received by the Interim Resolution Professional on 22nd March, 2021.

The Creditors of Ted Travel & Experiences Private Limited, are hereby called upon to submit their Claims with proof on or before 2nd April, 2021 to the Interim Resolution Professional (IRP) at the address mentioned against Entry no. 10.

The Financial Creditors shall submit their claims with proof by Electronic means only. All other Creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Anil Kumar Mittal

Regn No. IBBI//IPA-003/IP-N00305/2020-2021/13289

Date: 24-03-2021

Place: New Delhi

ANIL KUMAR MITTAL
Insolvency Professional
IBBI//IPA-003/N-00305/2020-2021/13289